

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 425
ANSWERED ON 05/12/2023**

WORKERS UNDER MGNREGS

425. SHRI K. MURALEEDHARAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount pending as wages for workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as the Union Government is yet to transfer the amount in the State of Kerala; and**
- (b) the details of amount sanctioned to State of Kerala during each of the last three years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): As on date, there is no pending liability for wage component in respect of States of Kerala under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS).

(b): Details of funds released to the State of Kerala under Mahatma Gandhi NREGS in the last three financial years from 2020-21 to 2022-23 is given below:

| Financial Years | 2020-21 | 2021-22 | 2022-23 |
|------------------------------------------------------------------------|-----------------|-----------------|-----------------|
| Central fund released to the State of Kerala (Rs. In crore) | 4,286.77 | 3,551.93 | 3,818.43 |
